

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. C.P. 3018/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2024**

**NAME OF THE PARTIES:- Mohan Arunachakam Vutha & 2
Others**

Section: 441 of Companies Act, 2013

ORDER

Counsel, Shilpa Gaikwad appeared for the Petitioner. List this matter
on **24.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)